

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2366
TO BE ANSWERED ON 15th MARCH, 2023

EXPORT OF AGRICULTURAL PRODUCTS

2366. SHRI RANJEETSINGH NAIK NIMBALKAR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of sanitary and phytosanitary measures that agricultural products are being subjected to while being exported from India in the last two years, 2021-2022 and 2022-2023;
- (b) the details of agricultural products being exported with the details of countries to whom such exports are being made to;
- (c) whether the Government has made any progress for concretising regional agreements with countries that can be considered as major importers of India's agricultural products;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether there are any changes being anticipated in agricultural foreign trade policy to boost export of agricultural products; and
- (f) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a): India complies with the sanitary and phytosanitary (SPS) requirements of importing countries through implementation of various phytosanitary measures to mitigate the quarantine pests namely, Inspection, Testing and various phytosanitary treatments including Fumigation with Methyl bromide, Fumigation with Aluminium Phosphide, Hot Water Immersion Treatment (HwT), Vapor Heat Treatment (VHT) etc. The Plant Quarantine Authorities, Export Inspection Council, APEDA, MPEDA and other commodity boards establish product and market-specific sanitary and phytosanitary compliance mechanisms as per the requirements of the importing countries.

(b): The product-wise and country-wise details of agriculture products exported from India during the past two years (2020-21 and 2021-22) are at Annexure-I and Annexure-II respectively.

(c) & (d): In order to enhance the scope of trade, including agribusiness, India engages with its trade partners at various bilateral and multilateral fora to discuss and resolve Sanitary and Phytosanitary (SPS), Technical Barriers to Trade (TBT) and Market Access issues. In last three years India has signed two Free Trade Agreements (FTAs) with UAE and Australia and one Preferential Trade Agreement (PTA) with Mauritius for increasing market access for Indian products, including agricultural products, in FTA/PTA partner countries.

(e) & (f): The framing of trade policy in respect of agriculture products is a continuous process and changes in the policy are made keeping in mind several factors such as demand & supply situation, both domestic and international; international and domestic prices; food security concerns; sanitary, phytosanitary and quality issues etc.

Besides policy measures, other steps are also taken to boost agriculture exports. The Government has taken several steps at State and District level to promote exports. State specific Action Plans have been prepared and State Level Monitoring Committees (SLMCs), Nodal Agencies for agricultural exports and Cluster Level Committees have been formed in a number of States. Country and product-specific action plans have also been formulated to promote exports. The Government is also utilizing the District as Export Hub Initiative to achieve the objectives of Agriculture Export Policy. Under the District as Export Hub initiative, products including agricultural and processed food products with export potential have been identified in all 733 districts across the country. State Export Strategy has been prepared in 28 States/UTs.

The Agricultural & Processed Food Products Export Development Authority (APEDA), a statutory organisation under the administrative control of Department of Commerce, has the mandate to promote exports of agricultural and processed food products. APEDA has been providing assistance to the exporters under various components of its Export Promotion Scheme.

The Department of Commerce provides financial assistance to promote exports, including exports of agricultural products through Market Access Initiatives (MAI) Scheme, and Export Promotion Schemes of Marine Products Export Development Authority (MPEDA), Tea Board, Coffee Board, Spices Board etc.

Further, a Farmer Connect Portal has been developed for providing a platform for farmers, Farmer-Producer Organizations (FPOs) and cooperatives to interact with exporters. Buyer-Seller Meets (BSMs) have been organized in the clusters to provide export-market linkages. Regular interactions, through video conferences, have been held with the Indian Missions abroad, to assess and tap export opportunities. Country specific BSMs, through Indian Missions, have also been held.

Annexure related to the reply to part (b) of Lok Sabha Unstarred Question No. 2366 for answer on 15.03.2023.

INDIA'S EXPORT OF AGRICULTURAL PRODUCTS - PRODUCT-WISE					
Values in USD Million; Qty in lakh units					
COMMODITY	UNIT	2020-21		2021-22	
		QTY	VALUE	QTY	VALUE
MARINE PRODUCTS	KGS	11677.58	5962.39	13980.14	7772.36
RICE(OTHER THAN BASMOTI)	TON	131.49	4810.80	172.89	6133.63
SUGAR	TON	75.18	2789.91	104.57	4602.65
SPICES	KGS	16070.59	3983.98	14277.18	3896.03
RICE -BASMOTI	TON	46.30	4018.41	39.44	3537.49
BUFFALO MEAT	TON	10.86	3171.13	11.75	3303.78
COTTON RAW INCLD. WASTE	TON	12.14	1897.21	12.59	2816.24
WHEAT	TON	21.55	567.93	72.45	2122.13
CASTOR OIL	KGS	7343.36	917.24	7152.10	1175.50
MISC PROCESSED ITEMS		0.00	866.04	0.00	1169.05
OTHER CEREALS	TON	30.76	705.38	38.59	1087.39
OIL MEALS	TON	43.67	1585.04	29.26	1031.94
COFFEE	KGS	2452.10	719.66	3330.99	1020.74
FRESH FRUITS	TON	9.73	768.54	11.66	877.22
FRESH VEGETABLES	TON	23.40	723.97	24.68	815.26
PROCESSED FRUITS AND JUICES	KGS	5328.71	695.56	6297.04	778.30
TEA	KGS	2126.88	756.26	2086.14	751.07
CEREAL PREPARATIONS	TON	4.04	636.97	4.16	652.49
DAIRY PRODUCTS	KGS	1183.34	323.09	1919.54	634.89
GROUNDNUT	TON	6.38	727.21	5.14	629.28
AYUSH AND HERBAL PRODUCTS	KGS	1205.58	539.88	1261.12	612.12
TOBACCO UNMANUFACTURED	KGS	1782.97	517.54	1962.61	570.40
CASHEW	TON	0.70	420.43	0.75	453.08

GUERGAM MEAL	TON	2.35	262.99	3.22	447.61
PROCESSED VEGETABLES	KGS	3670.99	424.70	3082.75	412.29
SESAME SEEDS	KGS	2732.60	425.64	2421.46	407.15
PULSES	TON	2.77	265.57	3.87	359.41
TOBACCO MANUFACTURED		0.00	359.17	0.00	353.17
MILLED PRODUCTS	KGS	3970.56	207.13	6995.65	305.49
ALCOHOLIC BEVERAGES	LTR	2503.33	330.22	2009.21	274.07
VEGETABLE OILS	TON	3.02	604.12	0.98	221.01
MOLLASES	TON	13.18	178.75	14.05	217.92
COCOA PRODUCTS	KGS	257.77	149.78	273.23	153.68
FRUITS / VEGETABLE SEEDS	KGS	322.85	125.16	209.89	113.34
SHELLAC	KGS	78.76	87.83	84.86	105.80
FLORICLTR PRODUCTS	KGS	156.95	77.84	236.95	103.61
POULTRY PRODUCTS		0.00	58.70	0.00	71.04
OTHER OIL SEEDS	TON	0.85	61.24	0.60	68.92
ANIMAL CASINGS	KGS	138.88	56.23	138.27	63.54
SHEEP/GOAT MEAT	TON	0.07	44.64	0.09	60.11
NIGER SEEDS	KGS	195.91	21.58	60.30	8.30
NATURAL RUBBER	TON	0.11	16.67	0.04	7.24
OTHER MEAT	TON	0.01	2.47	0.02	6.11
CASHEW NUT SHELL LIQUID	KGS	37.36	2.66	49.44	4.36
PROCESSED MEAT	TON	0.01	1.71	0.00	1.55
Grand Total			41869.37		50208.74

Source: DGCI&S

Annexure related to the reply to part (b) of Lok Sabha Unstarred Question No. 2366 for answer on 15.03.2023.

INDIA'S EXPORT OF AGRICULTURAL PRODUCTS - COUNTRY-WISE		
Values in Million USD.		
COUNTRY	2020-21	2021-22
U S A	4913.29	5848.11
BANGLADESH PR	2850.81	5541.78
CHINA P RP	3734.19	3843.33
U ARAB EMTS	1948.65	2625.79
INDONESIA	1523.76	2173.81
VIETNAM SOC REP	1629.62	2109.00
SAUDI ARAB	1607.46	1547.00
MALAYSIA	1171.02	1504.57
NEPAL	1306.03	1437.45
IRAN	1175.55	1121.69
NETHERLAND	831.63	1003.42
IRAQ	878.88	953.84
EGYPT A RP	523.44	931.46
SRI LANKA DSR	525.84	836.13
U K	801.40	804.16
JAPAN	671.53	739.19
THAILAND	645.63	722.21
GERMANY	575.90	604.87
SUDAN	417.31	599.28
RUSSIA	522.97	582.34
CANADA	545.53	572.26
BENIN	454.25	564.68
BELGIUM	468.55	533.72
KOREA RP	422.29	516.33

YEMEN REPUBLIC	468.11	510.14
SOMALIA	354.83	503.61
DJIBOUTI	247.99	502.16
PHILIPPINES	301.51	476.64
ITALY	391.13	467.90
FRANCE	387.99	449.30
OTHER COUNTRIES	9572.26	9582.56
Grand Total	41869.37	50208.74

Source: DGCI&S
